

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 612  
IB-2417(ND)/2019  
IA/417/2024

**IN THE MATTER OF:**

**M/s. Tek Travels Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Ted Travels and Experiences Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 9 of IB Code, 2016**

**Order delivered on 23.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :**

**For the Applicant**

**For the IRP**

:Adv. Ashok Juneja

:Mr. Anil Kumar Mittal of Ted  
Travel & Experiences Pvt Ltd. in  
person in IA 417/2024.

**For the Respondent/Corporate Debtor :**

**ORDER**

**IA/417/2024**

On the request made by Ld. Counsel for the Applicant, list the matter  
on **03.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**